

**BROADCASTING (SHRI V. N. GADGIL) :**  
 (a) to (c). For TV coverage of their coal field areas, including that in Ramagundam, M/S Singareni Collieries Limited have sought the details of the scheme under which it has been decided to allow State Governments, Public Sector Undertakings, etc. to finance installation of TV transmitters in their respective areas. Full details of this scheme are being communicated to the said company.

[*Translation*]

**Scheme for rehabilitation of financially weak Cooperative Central Bank**

3057. SHRI MAHENDRA SINGH : Will the Minister of AGRICULTURE be pleased to state :

(a) whether a scheme to rehabilitate the financially weak Co-operative Central Banks was implemented by Union Government from 1972-73 to 1979-80 in the interest of Members of credit societies connected with such banks;

(b) if so, whether the bank credit limit would be affected if grants are not given for rehabilitation of these banks resulting in the farmer members not getting sufficient amount of loans for production purposes; and

(c) whether Union Government propose to take a decision soon to restart this scheme to ensure that farmer members are not deprived of the loan facility ?

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURE AND COOPERATION (SHRI YOGENDRA MAKWANA) : (a) Yes, Sir.

(b) The objective of the said scheme was to provide assistance to weak Central Cooperative Banks for the write off of their bad and doubtful debts, accumulated losses and other irrecoverable dues over three years. A review made by RBI/NABARD had revealed that since most of the Central Cooperative Banks taken under rehabilitation programme, had improved their lending, recovery and deposits etc., it was decided to discontinue the scheme in 1980. As per prescribed norms, Central Cooperative

Banks having 60 per cent overdues and above of the demand are ineligible for fresh finance from NABARD. Although, Central Cooperative Banks having 60 per cent overdues and above may not be eligible to draw credit limits from NABARD, the demand of short term production credit of new and non-wilful defaulters are fully taken care of and they are given production credit as per their requirements. Moreover, State Cooperative Banks have been instructed by NABARD to provide necessary funds from out of their own internal lendable resources to such Central Cooperative Banks to supplement their resources for financing farmer members of Primary Agricultural Credit Societies for Agricultural operations.

(c) No, Sir.

[*English*]

**Decline in foodgrains growth in irrigated areas**

3058. SHRI BALASAHEB VIKHE PATIL : Will the Minister of AGRICULTURE be pleased to state :

(a) whether 56 per cent population of the country is being fed through agricultural production in the irrigated areas;

(b) if so, whether the rate of growth foodgrains in irrigated areas is declining; and

(c) if so, the reasons therefor and steps proposed to deal with the situation ?

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURE AND COOPERATION (SHRI YOGENDRA MAKWANA) : (a) Of the total foodgrains produced in the country, the share of the irrigated areas ranges between 55 to 60 per cent.

(b) No, Sir.

(c) Does not arise.

[*Translation*]

**Employment to one member in one family**

3059. SHRI RAMPUJAN PATEL : Will the Minister of LABOUR be pleased to state :

(a) whether a proposal to provide employment to at least one member of each family in the country is under consideration of Government and if not, the reasons therefor and if so, the details thereof; and

(b) the percentage of educated unemployed persons at present and the extent to which this percentage will provide employment by the end of the Seventh Five Year Plan ?

THE MINISTER OF STATE OF THE MINISTRY OF LABOUR (SHRI T. ANJIAH) : (a) The Rural Landless Employment Guarantee Programme aims at providing and expanding employment opportunities for the rural landless with a view to providing employment to at least one member of every landless labour household for upto 100 days in a year. This programme is being implemented since 1983. The 7th Plan envisages the continuance and expansion of the programme.

(b) The 7th Five Year Plan Document estimates that the number of educated unemployed persons in 1985 was 3.7 million. The Plan Document states that if the unemployment rate is not to deteriorate, it would imply the need for creation of at least 9.4 million jobs for the educated over the Plan period.

[English]

**Financial assistance received by Water and Waste Water Authority, Kerala**

3060. SHRI MULLAPPALLY RAMACHANDRAN : Will the Minister of URBAN DEVELOPMENT be pleased to state :

(a) whether any financial aid has been received by the Water and Waste Water Authority of Kerala from any international financial agencies;

(b) if so, the names of the agencies and the quantum of assistance extended by each of them; and

(c) the particulars of the utilisation of such funds by the Water and Waste Water Authority during the last three years ?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI DALBIR SINGH) : (a) and (b). An agreement has been signed on 24th September, 1985, with the International Development Association for IDA credit of dollars 41 million for the Kerala Water Supply and Sanitation Project. The total estimated cost of project is about Rs. 937 million (US dollars 85.2 million). The project will be implemented mainly by the Kerala Water and Waste Water Authority and is scheduled to be completed by March 31, 1990. The agreement is yet to become effective and as such no funds have been drawn so far under the credit.

(c) Does not arise.

**Accumulation of fertilizer stocks with public sector units**

3061. SHRI K. P. UNNIKRISHNAN :  
PROF. NIRMALA KUMARI  
SHAKTAWAT :

Will the minister of AGRICULTURE be pleased to state :

(a) whether the public sector fertilizer plants are facing a serious crisis as a result of huge unsold stocks they are carrying;

(b) the details of stock position as on 15 November, 1985 with different public sector units;

(c) whether production has also been curtailed as a result of inventories, if so, the details thereof;

(d) whether such low off-take is as a result of huge imports, if not, the reasons therefor; and

(e) the steps taken by Government to dispose of the stocks and increase the off-take ?

THE MINISTER OF STATE IN THE DEPARTMENT OF FERTILIZERS (SHRI K. NATWAR SINGH) : (a) Though the public sector fertilizer plants are not facing a serious crisis due to unsold stocks, some of these companies have difficulties in regard to